


**OFFICE OF THE DISTRICT JUDGE-VIII
ROHINI DISTRICT COURT, NEW DELHI**

ORDER

With consent of the Ld. Presiding Officers, the following Judicial Officers shall occupy and hold their Court in the Court Room mentioned against their respective names with immediate effects.

<i>S. No.</i>	<i>Name of Judicial Officers</i>	<i>Designation</i>	<i>Court Room</i>
1	Sh. Rakesh Tiwari	ASJ (Outer)-VI	312
2	Dr. Kamini Lau	ASJ (North-West)-II	409
3	Sh. Yogesh Khanna	Special Judge-III, CBI	315
4	Sh. Sanjeev Kumar	ADJ (North-West)-I	311



(BIMLA MAKIN)
District Judge-VIII
Rohini Court, Delhi

No. ⁸⁸⁷⁻⁹²⁵ /CTB/RC/2010

Dated, the Delhi 11th February, 2010

Copy forwarded for information and necessary action to:-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Ld. District Judge-I & Sessions Judge, Delhi.
3. The District Judges, II to VII & IX, Delhi/New Delhi.
4. The officers concerned
5. The Chief Metropolitan Magistrate, Tis Hazari Court, Delhi.
6. The Additional Chief Metropolitan Magistrate-01, Rohini District Court, Delhi.
7. The Senior Civil Judge-cum-Rent Controller, Rohini District Court, Delhi.
8. The Administrative Civil Judge(Central), Delhi.
9. The Administrative Civil Judge, Rohini District Court, Delhi.
10. The Senior Accounts officer, Tis Hazari Court, Delhi.
11. PRO/APRO Tis Hazari/KKD/Patiala House/Dwarka/Rohini District Courts, Delhi.
12. All the Superintendents/Branch Incharges, Rohini District Court, Delhi.
13. The Director, Directorate of Prosecution, Govt of NCT of Delhi.
14. The Public Prosecutor, Delhi.
15. The Chief Prosecutor, Rohini District Court, Delhi.
16. Web site Committee (Hindi & English), Tis Hazari Court, Delhi.
17. The Secretary, Bar Association, Delhi/New Delhi/KKD./Rohini/Dwarka, Delhi.
18. The Notice Board (through Care Taker), Rohini District Court, Delhi.


District Judge-VIII
Rohini Court, Delhi